

cases and since when these are pending; and

(c) the steps taken by the Government to check such negligence on the part of the police?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) (a) to (c) The Pondicherry Administration has reported that two Sub-Inspectors and 5 Head Constables were found to have failed to register cases on complaints received in the police stations. Departmental action has been initiated against them. The other Union Territories have reported that the cases of crime are being registered. No cases are pending in the courts against police officials as on date for non-registration of cases.

Persons permitted to visit South Africa

1247. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of persons/groups permitted to visit South Africa during last year;

(b) the grounds on which the permissions were granted; and

(c) whether the Government have taken any decision to review its relations with South Africa?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVASINH SOLANKI): (a) The information is being collected and will be laid on the table of the House.

(b) A statement is attached.

(c) The Indian Government is monitoring the developments in South Africa very closely. For the moment, there is no change in our policy towards South Africa. A decision to review relations with South Africa will be taken after we are convinced

that the process of dismantling apartheid has become irreversible.

STATEMENT

(b) Indian nationals are allowed endorsement for South Africa on their passports in the following cases:

- (i) In emergency cases, like the death on terminal sickness of an immediate relative.
- (ii) If the request is from a relative in the Republic of South Africa and the African National Congress, the Transvaal Indian Congress or the Natal Indian Congress has verified the genuineness of the sponsorship certificate/invitation.
- (iii) If they are invitees meeting specific religious or cultural need of bonafide community organisations of people of Indian origin in South Africa.
- (iv) Indian nationals working in Lesotho and Swaziland are given endorsements for the purpose of medical treatment or transit. Indian nationals working in Botswana and Mozambique are allowed endorsements for emergency medical treatment only.
- (v) Media personnel are granted endorsement on a case by case basis to enable the media to play its role against apartheid.
- (vi) Individuals or representatives of organisations specifically invited by the African National Congress and its affiliates are also permitted to visit South Africa.

[English]

World Bank Assistance for Cyclone Hit Areas in Andhra Pradesh

1248. SHRI DAATATRAYA BANDARU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the World Bank team visited the cyclone hit areas in Andhra Pradesh during 1990;

(b) if so, the details of the reconstruction works financed by the World Bank and the amount of assistance given so far;

(c) whether the progress of the reconstruction works are satisfactory; if not, the reasons therefor; and

(d) the agencies involved in monitoring the progress of these reconstruction works?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) The reconstruction works financed by the World Bank, Inter alia, relate to:

- (i) Irrigation and drainage system in delta areas and up-land portion of the distts. in the affected areas, irrigation and drainage channels tidal and flood protection embankments,
- (ii) About 13,000 Kms. of State and 12,000 Kms. of rural roads, about 100 Kms. of road embankments and related road bridges and culverts damaged during cyclone,
- (iii) Cyclone shelters in the most vulnerable areas,
- (iv) Electricity transmission system,
- (v) Municipal roads, drains and water supply,
- (vi) School buildings and Medical buildings,
- (vii) and Dwellings in coastal areas.

World Bank has, so far, reimbursed an amount of Rs. 29.24 crores to the State.

(c) and (d) The progress of the World Bank Project is monitored by a Cabinet Committee of the State Govt., headed by the Chief Minister, which is assisted by an Official Level Committee, headed by the Chief Secretary, and a Project Management

Unit located in the Finance Department of the State Govt. Having regard to the fact that the project is in the initial stage of implementation and the nature of the project, the State Govt. considers the progress reasonably satisfactory.

Desiltation of Veeranam Lake (Tamil Nadu)

1249. DR. P. VALLAL PERUMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to desilt the Veeranam Lake in South Arcot District of Tamil Nadu;

(b) if so, whether necessary funds have been allocated, and

(c) if not, the time by which the Government propose to take up that project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) This matter essentially falls within the purview of the State Government. The Government of Tamil Nadu has no such proposal under consideration.

(b) and (c) Do not arise.

Indian Fishermen in Pakistan Jails

1250. SHRI BHAGWAN SHANKAR RAWAT:

SHRIMATI MAHENDRA KUMARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of Indian fishermen are in Pakistan jails;

(b) if so, how many of them are in jails at present and since when; and

(c) the steps taken or proposed to be taken by the Union Government for their early release?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) to (c) According to